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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : Mrs. C. Ponmalar
NAME OF THE RESPONDENT(S) : M/s Leather Export House India Private Limited & 2 others
UNDER SECTION : 111, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. DR.K.S. RAVICHANDRAN
PCS KSRH. For Petitioner



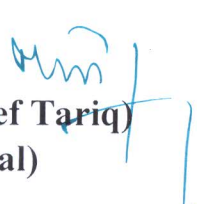
2. S. Manoj Kumar
For B. Dhanaraj

For respondents



ORDER

PCS Dr.K.S.Ravichandran representing the petitioner present. Proxy counsel Shri S.Manojkumar representing counsel Shri B.Dhanaraj present and prays time for furnishing information regarding the LRs of deceased R2 to the other side. At request, time extended. Put up on **23.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)